



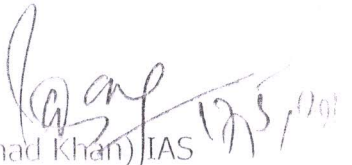
Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Kashmir

Notification,
Srinagar, the 18th May 2017.

SRO: 214 In exercise of the powers conferred by sub-section (1) of Section 3 of Jammu and Kashmir Heritage Conservation and Preservation Act, 2010, the Government on the recommendation of Director, Archives, Archaeology and Museums intends to declare the "Nishat Garden, Srinagar alongwith the land measuring 395 Kanals and 14 Marlas falling under Khasra No. 163, 162 & 166 as Heritage site within the meaning of the said Act.

Any person having objections to the issuance of this notification shall file his/ her objections before Secretary to the Government, Department of Culture, within a period of one month from the date of publication of this notification in the newspaper or fixation of this notification at a conspicuous place on the site.

By order of the Government of Jammu & Kashmir.


(Dilshad Khan) IAS
Secretary to the Government
Department of Culture

No. Cul/HCPA/01/2014

Dated : 18-05 -2017

Copy to the:

1. Principal Secretary to the Hon'ble Chief Minister.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to the Government, Revenue Department.
4. Secretary to the Government Law, Justice and Parliamentary Affairs Department.
5. Deputy Commissioner, Srinagar.
6. Director Archives, Archaeology & Museums, J&K. Jammu, he is requested to kindly fix up a copy of notification in a conspicuous place on or near the monument for the view of general public to invite objections if any. He may also get the notification published in the local newspaper.
7. Director Information, J&K.
8. Private Secretary to the Hon'ble Minister for Finance, Labour & Employment & Culture Department.

10. General Manager, Government Press, Srinagar, for publication in Government Gazette.
11. Private Secretary to Secretary to the Government, Department of Culture
12. P.A to Special Secretary to the Government, Department of Culture.
13. Stock file/SRO file.